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Date: 24/08/2025

Bhupalam Balasubbrayudu Vs Darisa Narasimhaiah

Court: Andhra Pradesh High Court **Date of Decision:** June 11, 2018

Acts Referred: Usurious Loans Act, 1918 â€" Section 3, 3(1)

Code of Civil Procedure, 1908 â€" Order 34 Rule 11

Hon'ble Judges: D.V.S.S. Somayajulu, J

Bench: Single Bench

Advocate: T.S. Anand, M. Prasada Rao, O. Manohar Reddy

Final Decision: Allowed

Judgement